



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/3589/2023 CAVT. NO.06262/023,	UNION OF INDIA AND 3 ORS Versus BANSHIDHAR MOHAPATRA	MR. B CHAKRAVARTY	MR. S C KEYAL FOR CAVEATOR
- FOR ORDERS -				
2	I.A.(Civil)/1427/2024 FIXED in WA/16001/2023 WITH WA/16001/2023 (Filing Number)	EMPLOYEES PROVIDENT FUND ORGANIZATION Versus KARUNA RAI ROY AND 10 ORS. EMPLOYEES PROVIDENT FUND ORGANIZATION Versus KARUNA RAI ROY AND 10 ORS. B	MR. P K ROY MR. S K CHAKRABORTY MR. P K ROY	MR. K GOGOI(R-7,8,9,10) MR A R MEDHI (R-1) DY.S.G.I. SC, A A I
HEARING				
3	WA/138/2022 FIXED WITH I.A.(Civil)/3681/2024	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHAIN (r-1)
4	WA/203/2022 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM Versus KAPHOT DAM AND 7 ORS. PRODIP GOGOI Versus THE STATE OF ASSAM AND 8 ORS.	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MS N BORDOLOI MR. D K KOTOKY MR B SINHA MR. N D SARMA	MR. N BORUAH SC, SEC. EDU. SR. GA, ASSAM SC, SEBA
5	WA/146/2023	SAFIQUR RAHMAN TALUKDAR AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. N ISLAM MR A B DEY MR. T K DEY MR. S SUTRADHAR	GA, ASSAM MS. D S NEOG, SC, IRRIGATION DEPTT.

6	WA/418/2023	STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE	MR. R BORPUJARI	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
WITH I.A.(Civil)/124/2024 in WA/418/2023				
		STATE OF ASSAM REPRESENTED BY PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM, FINANCE DEPARTMENT Versus ALL ASSAM RETIRED OFFICERS, TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS. E	MR U.SARMAH	MR. M K CHOUDHURY (r-1,2,3) GA, ASSAM MR P BHARDWAJ (r-1,2,3) MR. M SARMA (r-1,2,3) MR. D. BORAH
7	WP(C)/4338/2019	RAMENDRA DEKA AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG SC, FINANCE
WITH WP(C)/6916/2019				
8	WP(C)/7048/2023	DIPANKAR CHANDA AND 35 ORS. Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG MR. R K TALUKDAR (R-6) SC, FINANCE
9	WP(C)/268/2024	LAKHENDAR SINGH Versus PUNJAB NATIONAL BANK AND 5 ORS EASTERN TECHNOLOGY GROUP Versus THE STATE OF ASSAM AND 2 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI MR. S BANIK MS F BEGUM	SC, PNB SC, SEC. EDU.
10	WA/292/2024 CAVT. NO.08092/024,	M/S MEGHALAYA OXYGEN PRIVATE LTD Versus PREMIER CRYOGENICS LTD AND 3 ORS F	MR. K N CHOUDHURY MR D KALITA MR. D J DAS	MR B CHOUDHURY MR. K P PATHAK SC, HEALTH FOR CAVEATOR
11	WA/319/2024	DR PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. P K GOSWAMI MR. J M GOGOI	SC, AG (A AND E) SC, HEALTH SC, K A A C
12	WA/357/2024	STATE OF ASSAM AND ORS. Versus PINUEL BASUMATARY	GA, ASSAM	MR H K SARMA FOR CAVEATOR
13	WA/387/2024	STAR CEMENT LTD Versus THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR G DAS (R-4) MR H GUPTA S DEY (R4) SC, INDUSTRIES AND COMMERCE
14	WA/392/2024	THE UNION OF INDIA AND 3 ORS. Versus EX-CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA	MR H GUPTA	MR P RAI(R-1) MS T WAPANGLA(R-1) MR. R DEKA(R-1)

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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17)	MD. A SAHAD	01-04-2025	To	03-04-2025
18)	MR. S SHARMA	01-04-2025	To	03-04-2025
19)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
20)	MR J DAS	01-04-2025	To	02-05-2025
21)	MR I HASSAN	01-04-2025	To	05-04-2025



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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6976/2024 FIXED	M/S. R.B. ENTERPRISES Versus UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR B P SARMAH B SAHA	MR M R ADHIKARI (C.G.C) DY.S.G.I.
2	WP(C)/1702/2025 FIXED	MONOJ CHETRY Versus THE STATE OF ASSAM	MS P DEVI MR P R SARMA	GA, ASSAM SC, EXCISE DEPTT.
3	WP(C)/1804/2025 B/O	SMT. UPEMMAL PATAR AND 4 ORS. Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, I O C
4	WP(C)/1805/2025 B/O	JOGESWAR BORA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR A C BORBORA MR. M SMITH MS. N DEY MR S A HUSSAIN	GA, ASSAM SC, PCB
ADMISSION				
5	WP(C)/601/2025 B/O	LAKHYA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM MR. K BORUAH (R-5) MR. M ALAM(R-5) MS A DAS(R-5) MS. P BORAH(R-5)
ORDERS				
6	Cont.Cas(C)/50/2023 FIXED	PARVEZ SHAHNAWAZ AHMED Versus GIAS UDDIN AHMED	MR M HASSAN MR. M SARMA MR M BARMAN	MR M J QUADIR
7	WITH WP(C)/270/2023	PARVEZ SHAHNAWAZ AHMED Versus ASSAM POWER DISTRIBUTION CORPORATION LTD. AND ORS	MR M HASSAN MR. M SARMA MR M BARMAN	SC, APDCL MR M J QUADIR (R 3) MS A JHA (R 3) MS S AHMED (R 3)

8	Cont.Cas(C)/746/2023 FIXED	M/S. B. A. FEEDS AND ANR Versus MANISH THAKUR AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN MS C DAS MS. M BORGOHAIN	MR. M BHAGABATI (R-1,2) MS G BORA (R-1,2) MS. B TALUKDAR (R-1,2) MR. B GOGOI (r-4) MR. B D DEKA (R-3) MR P NAYAK (r-4) MR. M DAS (R-3) MR A CHALIHA (r-4) N CHAUDHURY (R-3) MR A BHATRA (R-3) MR A DEKA (R-3)
HEARING				
9	WP(C)/4893/2019 PART-HEARD, FIXED	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ
10	WP(C)/2933/2020 PART-HEARD, WITH LCR, WITH AFFIDAVIT FILE, FIXED	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) Versus THE UNION OF INDIA AND 2 ORS	MR. K R BOROOAH	MR. L C DEY MR H Dey ASSTT.S.G.I.
11	WP(C)/4615/2016 WITH LCR, FIXED	GEETARTHA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. S CHAKRABORTY (Amicus curiae for R-2)) MR. R THAKURIA (R-2)
12	WP(C)/2274/2017 WITH LCR	THE MANAGEMENT OF BATA INDIA LTD Versus HRIDAYANANDA PHUKAN and ANR.	MR.T ROY MS.B SARKAR MR.S DEY MRS I BEGUM	MR.P P DUTTA(R-1) MR.A BHATTACHARYYAR-1 MS.M KALITA(R-1) MR.A BORA(R-1)
13	WP(C)/4120/2017	SILVER DROP FOOD and BEVERAGES P LTD. Versus THE STATE OF ASSAM and 4 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI	GA, ASSAM C.G.C. SC, APDCL MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
14	WITH WP(C)/4113/2017	M/S. SAKSHI AGRO BEVERAGE Versus THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
15	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM	MR. S K MEDHI	R SARMAH
16	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	R SARMAH MS M KAKOTY MR. R B PHOOKAN	SC, NF RLY
16	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/727/2025 B/O, WITH LCR	BILATAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
HEARING			
2 WP(C)/3330/2020 WITH LCR	RAFIKA BIBI @ RAFIKA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3 WP(C)/3393/2020 WITH LCR	PHULESWARI SARKAR Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4 WP(C)/3497/2020 WITH LCR	JILMOHAN MANDAL @ BISWAS Versus UNION OF INDIA AND 5 ORS.	MS F AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5 WP(C)/3507/2020 WITH LCR	JAHURA KHATUN @ JAHURA BEWA @ JAHURA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. W RAHMAN MR. K U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6 WP(C)/3304/2021 WITH LCR	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR S HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./369/2025	SWAPAN MEDHI Versus THE STATE OF ASSAM AND ANR.	MR S SARMAH	PP, ASSAM
2	Crl.Pet./379/2025	ANUSREE TRADING AND EXIM PRIVATE LIMITED Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
3	Crl.Pet./380/2025	JAMIRUL HOQUE Versus THE STATE OF ASSAM AND ANR	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	PP, ASSAM
4	Crl.Pet./381/2025	SABANAZ BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	PP, ASSAM
5	Crl.Pet./382/2025	SRI DIPAK CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR. R BORA MS R MEDHI	PP, ASSAM
6	Crl.Pet./383/2025	ALAKA KAKATI AND 2 ORS Versus SMT ANJANA MAHANTA BAISHYA,	MS M ROY MR. R BORA MR R I BHUYAN S BARBHUYAN	
7	Crl.Pet./384/2025	M/S SAMRAT HARDWARE AND ANR Versus M/S PRAG INDIA,	MR. R BORA MR. J ALOM SK MS R MEDHI	
8	Crl.Pet./386/2025	BINITA DAS AND 3 ORS. Versus JAYASHREE MAHANTA	MD. B HUSSAIN MR A H TOUFIQ	
9	Crl.Pet./387/2025	SHYAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./429/2025 FIXED	DEVAJIT BHUYAN @ DEBOJIT BHUYAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
WITH				
11	Bail Appln./813/2025	PROBIN BORI AND ANR Versus THE STATE OF ASSAM	MR P DAS MS N BARUAH	PP, ASSAM

12	Bail Appln./472/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BASUDEV DAS AND ANR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
13	Bail Appln./528/2025 FIXED	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
14	Bail Appln./615/2025 FIXED	SHAMIM AHMED LASKAR Versus THE UNION OF INDIA AND ANR.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, DRI PP, ASSAM
15	WITH Bail Appln./677/2025	JAHIRUL ISLAM CHOUDHURY Versus THE UNION OF INDIA	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR S A BARBHUYAN	SC, DRI

BAIL HEARING

16	AB/236/2025 WITH OFFICE NOTE, FIXED	AJMIR PRAMANIK Versus THE STATE OF ASSAM AND ANR	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM P GANDHIYA	MR. S RANA (R2) PP, ASSAM
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ORDERS

17	I.A.(Civil)/1350/2024 WP(C) 1424/2011(D/O), WP(C) 3994/2011(D/O), FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR P NAYAK, SC, FINANCE DEPTT. (R-7) MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM. MR. C SHARMA, SC, DEPTT. (R-5&6) OF SOCIAL JUSTICE & EMPOWERMENT
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WITH

[WP\(C\)/714/2022](#)

PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI, SC, FINANCE DEPARTMENT, ASSAM.
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WITH

18 [Cont.Cas\(C\)/769/2023](#)

PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA
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15)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
16)	MR S KHOUND	01-04-2025	To	01-04-2025
17)	MD. A SAHAD	01-04-2025	To	03-04-2025
18)	MR. S SHARMA	01-04-2025	To	03-04-2025

19)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
20)	MR J DAS	01-04-2025	To	02-05-2025
21)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6391/2023 FIXED	MD. MOBIN ALI @ MOBIN ALI Versus CENTRAL BOARD OF SECONDARY EDUCATION AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. M K MAJUMDAR (R-4) MR. T K DEY(R-4) SC, CBSE
2	WP(C)/7541/2023 FIXED	KAJI MOINUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MS M BORAH	SC, HIGHER EDU MR P NEOG (R4) MR. B PURKAYASTHA (r-6) MS. D MUSAHARY (R-1, R- 2, R-3) SC, SEC. EDU.
	WITH I.A.(Civil)/2891/2024 in WP(C)/7541/2023	KAJI MOINUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR M R ADHIKARI MS M BORAH	SC, SEC. EDU.
3	WP(C)/414/2024 FIXED	GOURANGA CHANDA Versus THE STATE OF ASSAM AND 7 ORS	MR. I ALAM MR. T SK	SC, SEC. EDU. SC, FINANCE
ORDERS				
4	Cont.Cas(C)/461/2021 FIXED	KAWAIMARI NA-PAMUA L.P. SCHOOL Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN MS P DAS SC, SSA
5	Cont.Cas(C)/39/2022 FIXED	ABDUL HAI AND 8 ORS Versus PREETOM SAIKIA AND ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK

6	I.A.(Civil)/1000/2024 FIXED in Review.Pet./2974/2024	DR. DIPANJALI SAIKIA AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, HIGHER EDU MR. D P CHALIHA (r-11) SC, T U K U AHMED(R-10) MS P SARMA(R-10) MR. U P CHALIHA (r-11) MS M ROY (r-11) DY.S.G.I. SC, ASSAM UNIVERSITY SC, DIB. UNIVERSITY SC, G U SC, U G C
	WITH Review.Pet./2974/2024 (Filing Number)	DR. DIPANJALI SAIKIA AND ANR Versus THE STATE OF ASSAM AND 11 ORS A	MR. B PURKAYASTHA	
7	WITH WP(C)/4058/2022	DR. MANJUSHA DASGUPTA Versus THE STATE OF ASSAM AND 9 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU MR. J I BORBHUIYA (R-10) MR. P P DUTTA MR B CHANDA (r-9) MR. A BORUA MS P SARMA MS. P P DAS (R-10) MR A HOSSAIN(R-10) SC, ASSAM UNIVERSITY SC, U G C SC, G U
HEARING				
8	WP(C)/1685/2017	NIRU GOGOI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE SC, DIB. UNIVERSITY
9	WP(C)/5044/2017	RAKHAL CHANDRA DEB Versus THE DIBRUGARH UNIVERSITY and 2 ORS.	MS.N MODI MR.N KALITA MR.S DUTTA MR.S DUTTA MR.C SHARMA	SC, DIB. UNIVERSITY
10	WP(C)/2177/2021 FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
11	WITH WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM
12	WP(C)/4412/2021	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. U K NAIR MR. M P SARMA MR. M SARMA MR. A BORO	SC, HIGHER EDU MR J ABEDIN MR. A M AHMED SC, FINANCE
13	WP(C)/4635/2021	NILA KANTA KALITA AND 55 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU SC, FINANCE DEPTT.
14	WP(C)/5312/2021	SMTI. MONIKA SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR A W AMAN MR. M R SODIAL MR S T ADNAN MS S Z HAYAT	MR S A BARBHUYAN SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/6747/2024 B/O	JAYDA KHATUN @ JAYEDA KHATOON Versus THE STATE OF ASSAM AND 3 ORS	MR M Z SHAH MR M Z SHAH MD P RAHMAN	MR. A R SIKDAR SC, HEALTH AND F W
2	WP(C)/1227/2025 B/O	SMTI. JHARNA DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR. B PURKAYASTHA MR. S SUTRADHAR	SC, HEALTH SC, FINANCE
ADMISSION				
3	WP(C)/6016/2024 PART-HEARD, FIXED	DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	MR. K GOGOI (C.G.C) SC, L G B R I M H DY.S.G.I.
WITH				
4	WP(C)/5114/2024	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
5	WP(C)/5966/2024 FIXED	PRADIP KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. J PATOWARY MR H BETALA FARIDUL AMIN MR. R BARTHAKUR MR. K KASHYAP MR. K KASHYAP MS. J SAIKIA MS. J SAIKIA	GA, ASSAM SC, REVENUE
6	WP(C)/6762/2024 FIXED	KHANINDRA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BOORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY W.H. DEVI MR A HOSSAIN	MR D BHATTACHARYA MR. J K GOSWAMI SC, FOREST
HEARING				
7	WP(C)/3601/2018	ADHIR CHANDRA DAS Versus STATE BANK OF INDIA AND 3 ORS.	MR. P BHOWMICK MRS R DEKA	MR. L TALUKDAR MR H TALUKDAR MR B DAS MRS. M DAS

8	WP(C)/5024/2018	SANOWAR ALI AND 12 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. A SARMAH MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. S BORTHAKUR (R- 4,5,6,7,8,9,10,12,15,16) MS. S KAKATI (R- 4,5,6,7,8,9,10,12,15,16) SC, REVENUE
9	WP(C)/314/2019	HELMINA KHATUN AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, HEALTH AND F W ASSTT.S.G.I.
10	WP(C)/1558/2019	UTPAL PATHAK AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	GA, ASSAM SC, GAD SC, PERSONNEL DEPT. SC, FINANCE
11	WP(C)/1625/2019	GAURAB DUTTA Versus THE INDIAN OIL CORPORATION LTD AND ANR.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. M K CHOUDHURY MR. N BARUAH MR P BHARDWAJ

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1139/2017 FIXED	AMARIT CH. KALITA Versus THE ASSAM APEX WEAVER and ARTISANS CO-OP. FEDERATION LTD.ARTFED and ANR.	MRJ PAYENG MR.T DOLEY	MR.S N SARMA(R- 1&2) MR.K KALITAR- 1and2 MS.P KHOUND(R- 1&2) MR.A JAHID(R- 1&2) MR.S CHOWDHURY(R- 1&2)
2	WP(C)/2297/2019 FIXED	KANU RAM KALITA AND 377 ORS. Versus THE ASSAM POLYESTER CO-OPERATIVE SOCIETY LTD. AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	SC, CO OP MS. S SARMA (R-1) MS. S SARMA (R-1) MS. N M DEKA (R-1) MS. M D BORAH, SC Dept. of Public Enterprises
3	WP(C)/1306/2022 FIXED	SARWAN KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. U K NAIR MR H K DAS MR. U PATHAK	ASSTT.S.G.I.
4	WP(C)/6204/2022 FIXED	DIPANJALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
5	WP(C)/693/2023 FIXED	DIPAK KR DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR. P K GOSWAMI MR A BARMAN	SC, AG SC, HEALTH
6	WP(C)/2038/2023 FIXED	GOPAL KEWOT AND 10 ORS Versus THE GENERAL MANAGER AND 5 ORS	MR A DASGUPTA MR R SARKAR	SC, F C I
7	WP(C)/3436/2024 B/O	SABITA DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM
8	WP(C)/4424/2024 FIXED	NO. 3300316 RFN/COOK NARENDRA PAL SINGH YADAV AND 52 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	DY.S.G.I.
9	WITH WP(C)/3273/2024	E/2201968 RFN/EBR JUNA SWARGIARY AND 62 ORS Versus UNION OF INDIA AND 4 ORS.,	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	MR. K K PARASAR(CGC) (R- 1 to 5) DY.S.G.I.

10	WITH WP(C)/4423/2024	NO. 33900745 RFN/BB RAJIB SINGH AND 10 ORS Versus THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR M R ADHIKARI (CGC) DY.S.G.I.
ORDERS				
11	Review.Pet./107/2022 IN WP(C)/915/2019 (D/O)	MANOJ SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
12	I.A.(Civil)/59/2025 FIXED in WP(C)/2521/2024	FOOD CORPORATION OF INDIA (FCI) AND 3 ORS Versus MD. ABDUL LATIF	SC, F C I	MR D NANDI
	WITH WP(C)/2521/2024	MD. ABDUL LATIF Versus FOOD CORPORATION OF INDIA (FCI) AND 3 ORS	MS. M KUMARI MR D NANDI B U LASKAR	SC, F C I
HEARING				
13	WP(C)/4379/2012 FIXED	SMT. KHARGESWARI BASUMATARI and Ors Versus THE FOOD CORPORATION OF INDIA and ORS.	MR.D SARMAH MR.A SARMA MR.T BARUAH MR.S DUTTA MRM P GOSWAMI	MR.P K ROY SC, F C I
14	WP(C)/6963/2016	JAYANTA SARMAH Versus LIFE INSURANCE CORPORATION OF INDIA and 3 ORS	MR.D DAS MRB KAUSHIK MR.K TADO	MR.S P CHOUDHURY
15	WP(C)/5113/2017 FIXED	GAUTAM BISWAS Versus THE STATE OF ASSAM and 6 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM
16	WP(C)/3317/2019	PONUNG MOYONG Versus FOOD CORPORATION OF INDIA AND 7 ORS.	MR A DASGUPTA MR S CHAKRABORTY	MR B K SINGH (r-1 to 4) SC, F C I MR. A GAYAN (r-1 to 4) GA, AP
	WITH I.A.(Civil)/3254/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MR B K SINGH MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
	WITH I.A.(Civil)/3609/2023 in WP(C)/3317/2019	FOOD CORPORATION OF INDIA AND 3 ORS. Versus PONUNG MOYONG AND 4 ORS.	MS B BORA	MR A DASGUPTA MR S CHAKRABORTY GA, AP
17	WP(C)/4982/2019	NO. 170812557 CONS/G/D/ RAJU KUMAR RAY Versus THE UNION OF INDIA AND 3 ORS	MR D DAS MR H BEZBARUA	MS. B SARMA ASSTT.S.G.I.
18	WP(C)/860/2020	BAIKUNTHA SARMA Versus THE UNION OF INDIA AND 4 ORS.	K. KALITA MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI	S N SARMA MR. M HUSSAIN MR. K KALITA MR. K KALITA MS. S GHOSH MS. S GHOSH MR. C BASUMATARY ASSTT.S.G.I.
19	WITH WP(C)/4966/2020	BAIKUNTHA SARMA Versus THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MISS. R R KAKATI MS N MAHANTA	MR H GUPTA (C.G.C., R1) ASSTT.S.G.I.

20	WP(C)/1142/2020	DHARANI SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S C BISWAS MR. N K KALITA MS A BORAH MS. J GHOSH	GA, ASSAM SC, PWD
21	WP(C)/2139/2020	G/3200622N HAVILDAR/GD, JAGDISH CHANDRA Versus THE UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR. V KUMAR MR. B HAZARIKA	MR. K GOGOI ASSTT.S.G.I.
22	WP(C)/2988/2020 FIXED	PHATIK CHANDAR ROY Versus THE UNION OF INDIA AND 3 ORS.	MR. S BORA MR. A GANGULY	MR. R K D CHOUDHURY MR. B K DAS MR H P GUWALA SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 8

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	CRL.A(J)/20/2020 5 Y 8 M 14 D :WITH LCR 4 FILES. P.B-2.	SURESH BARAIK Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/74/2020 6 Y 8 M 3 D :WITH LCR 4 FILES. P.B-2.	BILAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A TEWARI, AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/76/2020 6 Y 6 M 15 D :WITH LCR 5 FILES. P.B-2.	SANTIUS KUJUR Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
4	Crl.A./122/2021 WITH LCR 1 BUNDLE.	THE STATE, NATIONAL INVESTIGATION AGENCY Versus AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)
5	CRL.A(J)/72/2022 3 Y 0 M 20 D :WITH LCR 4 FILES. P.B-2.	ARUN TANTI Versus THE STATE OF ASSAM	MR. RAKESH SARMA (Amicus Curiae)	MR J DAS Ms B Bhuyan (Addl. PP, ASSAM)
6	CRL.A(J)/73/2022 2 Y 10 M 24 D :WITH LCR 4 FILES. P.B-2.	DHRUBAJYOTI BORAH Versus THE STATE OF ASSAM	MS. B SHARMA (Amicus Curiae)	PP, ASSAM
7	Hill.Appeal/1/2024 FIXED. (ASSIGNED).	UNION OF INDIA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	DR. B N GOGOI MS. R BEGOM	GA, ASSAM MR D C K HAZARIKA MR. R DHAR MS. J KALITA FOR CAVEATOR
	WITH I.A.(Civil)/4269/2017 in Hill.Appeal/1/2024	UNION OF INDIA and 2 ORS, Versus THE STATE OF ASSAM and 15 ORS,	DR.B N GOGOI MS.R BEGOM	GA, ASSAM MR.D C K HAZARIKA MS. N M DEKA MS.J KALITA MS. S SARMA FOR CAVEATOR
	WITH I.A.(Civil)/4027/2018 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA	SC, RAILWAY

	WITH I.A.(Civil)/4089/2018 in Hill.Appeal/1/2024	AFFECTED PEOPLES CO-ORDINATION COMMITTEE OF N.C. HILLS Versus THE UNION OF INDIA AND 2 ORS	MR D C K HAZARIKA MS J KALITA	MR A DASGUPTA DR. B N GOGOI
	WITH I.A.(Civil)/3598/2022 in Hill.Appeal/1/2024	JOYDEB PHONGLO AND 13 ORS. Versus UNION OF INDIA and 2 ORS,	MR D C K HAZARIKA MS J KALITA	SC, NF RLY
8	WITH CRP(IO)/112/2021	THE UNION OF INDIA AND 2 ORS. Versus JOYDEEP PHONGLO AND 13 ORS.	MR A DASGUPTA MR G GOSWAMI	MR R DHAR
	WITH I.A.(Civil)/2275/2021 in CRP(IO)/112/2021	JOYDEB PHONGLO AND 13 ORS Versus THE UNION OF INDIA AND 2 ORS.	MR D C K HAZARIKA MS J KALITA MR P BHATTACHARJYA	MR G GOSWAMI
9	CrI.A./30/2024 WITH LCR 6 FILES. P.B-2. B/O.	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM MR. P DAIMARY	MD. M H CHOUDHURY (r-2) MR MONZUR K CHOUDHURY MR. P CHAKRABORTY (r-2) R. BARUAH (r-2) MR. S N AHMED (r-2) TANZIM L. CHOUDHURY (r-2) PP, ASSAM
	WITH I.A.(CrI.)/97/2024 in CrI.A./30/2024	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
	WITH I.A.(CrI.)/111/2025 in CrI.A./30/2024	ABUL BASAR Versus THE STATE OF ASSAM AND 6 ORS	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. M KHAN(R-4,6,7) MR A K DAS (R-4,6,7) MS J AKTAR(R-4,6,7) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MS. M D BORAH	27-03-2025	To	01-04-2025
11)	MR M AHMED	27-03-2025	To	04-04-2025
12)	MR. R J DAS	27-04-2025	To	28-04-2025
13)	J SHARMA	08-04-2025	To	24-04-2025
14)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
15)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
16)	MR S KHOUND	01-04-2025	To	01-04-2025
17)	MD. A SAHAD	01-04-2025	To	03-04-2025
18)	MR. S SHARMA	01-04-2025	To	03-04-2025

19)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
20)	MR J DAS	01-04-2025	To	02-05-2025
21)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2060/2024 FIXED	SHREEPAL JAIN @ SHREEPAL BARJATYA Versus THE ASSAM BOARD OF REVENUE AND 5 ORS	MR. M K CHOUDHURY M K BORAH MS. P. KASHYAP	GA, ASSAM MR. J DEKA(R-5) MR A SARMA(R-5) MR. T K BHUYAN (r-6) MR. S K DEKA (r-6) A GAUTAM(r-6) MR. C TALUKDAR (r-6) SC, REVENUE
2	WP(C)/868/2025 FIXED	GUTTU AND COMPANY PRIVATE LTD Versus THE STATE OF ASSAM AND FOUR ORS	MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA	SC, PWD ROAD GA, ASSAM
HEARING				
3	WP(C)/5346/2024 FIXED	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024	THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
	WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024	THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	
4	WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/20/2025 in WP(C)/5613/2024	THE STATE OF ASSAM Versus ABDUL AHAD LASKAR	MR. K KONWAR MS P THAPA	MR. M K HUSSAIN SC, ECA
	WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM

5	<p>WITH WP(C)/5631/2024</p> <p>WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024</p>	<p>NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS</p> <p>THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR</p>	<p>MR H R A CHOUDHURY MR. A H M R CHOUDHURY</p> <p>MR. K KONWAR MS P THAPA</p>	<p>SC, P AND R.D. SC, ASEC</p> <p>MR H R A CHOUDHURY</p>
6	<p>WITH WP(C)/5664/2024</p> <p>WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024</p>	<p>DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.</p> <p>THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA</p>	<p>MR. S B LASKAR MR. H A LASKAR MS D DUTTA</p> <p>GA, ASSAM GA, ASSAM</p>	<p>SC, P AND R.D. GA, ASSAM</p> <p>MR. H A LASKAR MS D DUTTA SC, ECA</p>
7	<p>WITH WP(C)/5706/2024</p> <p>WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024</p> <p>WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024</p>	<p>HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS</p> <p>THE STATE OF ASSAM Versus HABIBUR RAHMAN</p> <p>THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS</p>	<p>MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p> <p>SC, P AND R.D. SC, ASEC</p> <p>MR. RAKESH DUBEY</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p> <p>MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA</p> <p>SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA</p>
8	<p>WITH WP(C)/5751/2024</p> <p>WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024</p> <p>WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024</p>	<p>ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS</p> <p>THE STATE OF ASSAM Versus ABDUL MOTLEB</p> <p>THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB</p>	<p>MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI</p> <p>MR. K KONWAR MS P THAPA</p> <p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>SC, P AND R.D. GA, ASSAM SC, ASEC</p> <p>MR H R A CHOUDHURY SC, ECA</p> <p>GA, ASSAM</p>
9	<p>WITH WP(C)/5771/2024</p> <p>WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024</p> <p>WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024</p>	<p>DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS</p> <p>THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL</p> <p>THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR</p>	<p>MR. A K TALUKDAR MR S ISLAM MR. S I KHAN</p> <p>MR. K KONWAR MS P THAPA</p> <p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>SC, P AND R.D. SC, ECI</p> <p>MR. A K TALUKDAR SC, ECA</p> <p>GA, ASSAM</p>
10	<p>WITH WP(C)/5810/2024</p>	<p>ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM</p>	<p>SC, P AND R.D. GA, ASSAM</p>

	WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024	THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS	MR. RAKESH DUBEY	GA, ASSAM
11	WITH WP(C)/5984/2024	MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024	THE STATE OF ASSAM Versus MD RAFIQU L ISLAM	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION, Versus MD RAFIQU L ISLAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
	WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024	THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
12	WITH WP(C)/6347/2024	ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI	SC, P AND R.D. GA, ASSAM SC, S E C
	WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024	THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR	MR B BURAGOHAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	
	WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024	THE STATE OF ASSAM Versus ALI AHMED LASKAR	MR. K KONWAR MS P THAPA	MR. N S LASKAR SC, ECA
13	WITH WP(C)/6413/2024	SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024	THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR	GA, ASSAM	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR
14	WITH WP(C)/6768/2024	ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI	SC, P AND R.D. SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
15	WITH WP(C)/6829/2024	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
16	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C

17	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
18	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
19	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
20	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
21	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
22	WITH WP(C)/48/2025	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
23	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
24	WITH WP(C)/101/2025	SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
25	WITH WP(C)/102/2025	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
26	WITH WP(C)/109/2025	NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
27	WITH WP(C)/117/2025	IFTIKAR AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC
28	WITH WP(C)/131/2025	JAKIR HUSSAIN AND 9 OTHRS Versus THE STATE OF ASSAM AND OTHERS	MR J ABEDIN MR A ALAM MR M Z RAHMAN MR. S UDDIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
29	WITH WP(C)/376/2025	ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASEC
30	WITH WP(C)/641/2025	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
31	WITH WP(C)/809/2025	TAFAJUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C

32	WITH WP(C)/927/2025	ISRAFIL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
33	WITH WP(C)/934/2025	MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
34	WITH WP(C)/1010/2025	AMIR UDDIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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19)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
20)	MR J DAS	01-04-2025	To	02-05-2025
21)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./751/2025	JEKI GARH Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
2	Bail Appln./809/2025	DEEP BARUAH AND ANR. Versus THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS	PP, ASSAM
3	Bail Appln./849/2025	SAHIL AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
MOTION				
4	Crl.Rev.P./69/2025	ANIL SONI Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
5	Crl.Pet./79/2025	DHRUBAJYOTI NATH Versus THE STATE OF ASSAM	MR. R DE MR. M K SARMA MS. S S SAIKIA	PP, ASSAM
6	Crl.Rev.P./91/2025	DIBAKAR BORAH Versus THE STATE OF ASSAM AND ANR.-	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	
7	Crl.Pet./291/2025 FIXED	ADITYA SARMA BORUAH @ ADITYA SHARMA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
8	AB/614/2025	MD ABDUL HAI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MD IMRAN	PP, ASSAM
9	AB/724/2025	SALEH UDDIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
ADMISSION				
10	Crl.Pet./1234/2022	PUTUL BORUAH Versus THE STATE OF ASSAM AND ANR	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MS. S. PIENYU	MR. P N GOSWAMI, SC, EXCISE DEPTT. PP, ASSAM

11	WITH Crl.Pet./862/2016	PUTUL BORUAH Versus THE STATE OF ASSAM	MS.S BHUYAN MR.R KALITA MR.R SALOI	PP, ASSAM
12	Crl.Pet./45/2024 WITH LCR 1 FILE(SCANNED COPY), APPLN	HIMADRI SHEKHAR CHAKRABARTY Versus THE STATE OF ASSAM AND ANR	MR. N J GOGOI M.A. BEGUM	MR. A K SHARMA (R-2) MR. T MALAKAR (R-2) PP, ASSAM
13	Crl.Rev.P./174/2024 WITH LCR 1 FILE(SCANNED COPY)	NIJUPRABHA SHARMAH Versus THE STATE OF ASSAM AND ANR	J SHARMA MR. P THAKURIA G. DAS	MR. A CHAMUAH (R-2) SC, REVENUE
14	Crl.Pet./210/2024	AMLAN JYOTI BHUYAN Versus THE STATE OF ASSAM AND ANR	MR. S K JAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
15	Crl.Pet./662/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA (R-2) PP, ASSAM
16	WITH Crl.Pet./663/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA(R-2) PP, ASSAM
17	WITH Crl.Pet./664/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA (R-2) PP, ASSAM
18	Crl.Pet./998/2024	SOBAN ALI @ SOBAHAN ALI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	MRS. M A OZAH (R-2) PP, ASSAM
19	Crl.Pet./1445/2024 WITH LCR 1 FILE(SCANNED COPY)	ASIF HUSSAIN SIDDIQUE Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MR. M RAHMAN MR M RAHMAN I AMIN	MR. A DEKA (R2) S KONWAR (R2) MR. S BORTHAKUR (R2) PP, ASSAM
20	Crl.Pet./1446/2024 WITH LCR 1 FILE(SCANNED COPY)	MEGHAN PASWAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
21	Crl.Pet./1496/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	RAJESH TUMUNG Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR. A DUTTA	MR. A DHAR MS. D GHOSH MS N DEKA N R SURANA MS H BETALA MS. A HUSSAIN MR. I CHAKMA MR. S. K. CHAKMA MR. A.K. HAJONG PP, ASSAM
22	Crl.Rev.P./22/2025	SMT MANJU TALUKDAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S N KRISHNATRAYA	MS. R R MUZIB (R-2) MS. T GHOSH (R-2) PP, ASSAM
23	Crl.Rev.P./68/2025	SRI SOMER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM	
24	Crl.A./99/2025	JAYNAL ABEDIN @ ABDUL SIKDAR Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
	WITH I.A.(Crl.)/289/2025 in Crl.A./99/2025	JAYNAL ABEDIN @ ABDUL SIKDAR Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED	PP, ASSAM
25	Crl.Pet./173/2025 WITH LCR 1 FILE(SCANNED COPY), FIXED	JAHERA BEGUM CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M. KATAKI	MS. A HUSSAIN PP, ASSAM
26	Crl.Pet./334/2025 FIXED	SUNIL GAUR @ SRI SUNIL CHOUHAN Versus THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM

ORDERS

27	Crl.Pet./406/2023 FIXED	KOUSTUV MITRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K K DUTTA MR. DEBANUJ DUTTA	MR. D K BHATTACHARYYA (r-1,2,3) S ACHUMI (R-1,2,3) MS. K BHARALI PP, ASSAM
28	Crl.A./100/2024 WITH LCR 5 FILES, OFFICE NOTE WITH I.A.(Crl.)/323/2024 in Crl.A./100/2024	PABITRA SARKAR Versus THE STATE OF ASSAM AND ANR. PABITRA SARKAR Versus THE STATE OF ASSAM AND ANR.	MR S C DAS P BURAGOHAIN MR. C. SHIL MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM PP, ASSAM
29	I.A.(Crl.)/294/2024 in Crl.Rev.P./2544/2024 WITH Crl.Rev.P./2544/2024 (Filing Number)	JAFAR MIYA Versus SAJIDA PARBIN JAFAR MIYA Versus SAJEDA PARBIN (H)	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR MS A SIDDIKA MR A MOHAMMAD MD. H BHUYAN	
30	I.A.(Crl.)/520/2024 in Crl.Rev.P./4417/2024 WITH Crl.Rev.P./4417/2024 (Filing Number)	MD. TUTUL SAIKIA Versus MISS NILIMA SAIKIA AND 3 ORS MD. TUTUL SAIKIA Versus NILIMA SAIKIA AND 3 ORS (A)	MR. B K SEN MR F HAQUE MR A HUSSAIN MR. B K SEN	
31	I.A.(Crl.)/581/2024 in Crl.Rev.P./5391/2024 WITH Crl.Rev.P./5391/2024 (Filing Number)	AKHTAR HUSSAIN Versus IMRAN HUSSAIN SHAH AKHTAR HUSSAIN Versus IMRAN HUSSAIN SHAH (F)	MR. A GOSWAMI MRS. C K GOSWAMI MR S N KRISHNATRAYA MR. A GOSWAMI	MR. R DE MS. D PATHAK
32	I.A.(Crl.)/1229/2024 in Crl.Rev.P./11103/2024 WITH Crl.Rev.P./11103/2024 (Filing Number)	ELIA DAIMARI Versus THE STATE OF ASSAM ELIA DAIMARI Versus THE STATE OF ASSAM G)	RAJU DEURI MR. S K DEORI RAJU DEURI	PP, ASSAM
33	Crl.Pet./1317/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	NASIRUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII	PP, ASSAM
34	Crl.Pet./1425/2024 WITH LCR 2 FILES(SCANNED COPY)	ANUJ AHMED AND ANR. Versus THE STATE OF ASSAM AND ANR	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	PP, ASSAM
35	Crl.Rev.P./55/2025 FIXED WITH I.A.(Crl.)/209/2025 in Crl.Rev.P./55/2025	SRI BHASKAR DAS Versus MANABENDRA DAS AND ANR BHASKAR DAS Versus MANABENDRA DAS AND ANR	MR JAKIR HUSSAIN SAIKIA MR J H SAIKIA	PP, ASSAM
36	Crl.Rev.P./56/2025 FIXED WITH I.A.(Crl.)/210/2025 in Crl.Rev.P./56/2025	SRI BHASKAR DAS Versus HARKUMAR DAS AND ANR BHASKAR DAS Versus HARKUMAR DAS AND ANR	MR JAKIR HUSSAIN SAIKIA MR J H SAIKIA	
37	Crl.Pet./152/2025	MD SALIM Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM

38	I.A.(CrI.)/270/2025 CRL.PET. 287/2025(D/O) in CrI.Pet./287/2025	REJABUL HAQUE ALAIS REZZAK ALI AND ANR Versus THE STATE OF ASSAM AND ANR	H R KHAN	PP, ASSAM
39	CrI.Pet./339/2025 FIXED	DIPAK SHARMA Versus THE STATE OF ASSAM	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	PP, ASSAM
HEARING				
40	CrI.A./109/2020 5 Y 2 M 9 D :PART-HEARD, WITH LCR 4 FILES, P.B.-1	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	DR. P AGARWAL (AMICUS CURIAE FOR R-2) PP, ASSAM
41	CrI.A./140/2020 PART-HEARD, LCR 7 FILES	SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MISS. M BORAH (r-2) MR H K BARUAH (r-2) PP, ASSAM
	WITH I.A.(CrI.)/314/2020 in CrI.A./140/2020	SRI SOMESWAR PAW Versus STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
42	CrI.A./171/2021 3 Y 6 M 17 D :PRT-HEARD, LCR 5 FILES, P.B.-1	MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM
43	CrI.A./97/2022 PART-HEARD, WITH LCR 3 FILES, P.B.-1	THE STATE OF ASSAM Versus RAJEN SAIKIA AND ANR	MR. B B GOGOI	MR. U C RABHA(R-1) MR P KATAKI(R-2) MR. U N CHETIA(R-1) MR S MATAK(R-1) MRS R BEGUM(R-2) MRS. M D BORUAH(R-2)
44	CrI.Pet./768/2023 PART-HEARD, LCR 1 FILE(SCANNED COPY), FIXED	SALMA SAHIL Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. P K ROYCHOUDHURY MR N Z CHOUDHURY MR N A MAZARBHUIYA	MR. M U MAHMUD (R-2,3) MR S H MAHMUD (R-2,3) MR S ISLAM (R-2,3) MR S AFRIDI (R-2,3) D J BARMAN (R-2,3) PP, ASSAM
45	CrI.Pet./127/2024 PART-HEARD, LCR 1 FILE(SCANNED COPY)	AVINASH BHARTIA AND ANR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI
46	CrI.Rev.P./493/2022 WITH LCR 2 FILES	CHANDU MIA LASKAR Versus JEHIRUL HAQUE LASKAR	MS B DEVI MR A GOGOI	MR M J QUADIR MR S S ISLAM
47	WITH CrI.Pet./1292/2023	ZAHIRUL HAQUE LASKAR Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. A K HANNAN	MS. B DEVI (R-2) MS. S BORA (R-2) MR. P BORAH (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
5)	MR. N ISLAM	24-03-2025	To	04-04-2025
6)	MR I AHMED	27-03-2025	To	05-04-2025
7)	MR. N ALAM	26-03-2025	To	04-04-2025

8)	MR H Dey	26-03-2025	To	11-04-2025
9)	MR H DEY	26-03-2025	To	11-04-2025
10)	MS. M D BORAH	27-03-2025	To	01-04-2025
11)	MR M AHMED	27-03-2025	To	04-04-2025
12)	MR. R J DAS	27-04-2025	To	28-04-2025
13)	J SHARMA	08-04-2025	To	24-04-2025
14)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
15)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
16)	MR S KHOUND	01-04-2025	To	01-04-2025
17)	MD. A SAHAD	01-04-2025	To	03-04-2025
18)	MR. S SHARMA	01-04-2025	To	03-04-2025
19)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
20)	MR J DAS	01-04-2025	To	02-05-2025
21)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/4362/2024	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.
TOP OF THE LIST				
2	WP(C)/6435/2017 FIXED	MAHENDRA NATH MAHANTA and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
WITH				
3	WP(C)/2516/2018	PURNANANDA CHETIA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. H C SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
ADMISSION				
4	WP(C)/1990/2021 PART-HEARD, FIXED	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
5	Tr.P.(C)/10/2025 FIXED	SMT. TINA DEY SARKAR Versus JAYDEEP DEB	MR. A K GUPTA MR. R S MISHRA	MR. DITUL DAS
ORDERS				
6	I.A.(Civil)/250/2025 WITH LCR, B/O in MACApp./45/2022	RUPALI RABHA AND 2 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND ANR	MR. S DAS	MR. S K GOSWAMI
WITH				
	MACApp./45/2022	THE ORIENTAL INSURANCE CO. LTD. Versus RUPALI RABHA AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI
7	I.A.(Civil)/889/2025 FIXED in CRP/53/2024 WITH CRP/53/2024	FAKAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
		FAKAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
HEARING				

8	WP(C)/4151/2017 PART-HEARD	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
	WITH WP(C)/2158/2024			
9	WP(C)/2158/2024	DR. DEVIMALLIKA RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU SC, AG SC, FINANCE
10	RSA/293/2010 WITH LCR, FIXED	KAMAL PRASAD CHAKRABORTY, Versus DAKHIN HAIBORGAON NATYA SAMITY and 2 ORS,	MR. B R DEY MR S DEY MR.D SUR MR. T ROY MS.D SINHA MS. B SARKAR MR S DEY MR P K DEBROY MS P SEN MR.M K JAIN	MR.R P KAKOTI MR.A C SARMA MR. A C SARMA MR.A K DUTTA MR.B PURKAYASTHA
11	RSA/92/2012 CAVT. NO. 30/2012 WITH LCR, FIXED	SMTI MANJU PAUL Versus ON THE DEATH OF RATAN BASAK HIS LEGAL HEIR (a) SANJAY BASAK	MR G N SAHEWALLA MR.P S DEKA MD ASLAM MR.B K BHAGAWATI MS.M DEKA MS.K CHOUDHURY MR. P DEKA MS. S KATAKEY MS. S. TODI	MR. T J MAHANTA MS. P BHATTACHARYA MS.P BHUYAN FOR CAVEATOR
12	RSA/63/2016 WITH LCR	MD TAYAB ALI and 4 ORS Versus ON THE DEATH OF NAIMUDDIN HIS LEGAL HEIRS SRI BABUR ALI and 46 ORS	MR.S NATH MS. R CHOUDHURY MR. S DEKA MS.A TALUKDAR MS F N ZAMAN MR.D TUMUNG MS. B. HAZARIKA	MR G P BHOWMIK MS.M KALITA MS M KALITA MS.P CHETIA
13	RSA/161/2016 WITH LCR	MD MUKIBAR RAHMAN Versus MD ABDUL MATIN and 2 ORS	MR.J I BORBHUIYA MR.L MOHAN MR.S ROY MS.F BEGUM	MR G N SAHEWALLA(r-3 (i),(ii),(iii)) MR G N SAHEWALLA(r-3 (i),(ii),(iii)) MD ASLAM MD ASLAM MS.B SARMAR-1 MR.P DEKA(R-2-3) MS.D SWAMI(R-2-3) MS. S. TODI (R1)(r-3 (i),(ii),(iii)) MS K SARMA(r-3 (i),(ii),(iii)) MR.R JAIN(R-1)
14	RSA/337/2017 WITH LCR	SRI AJOY RAY Versus MRS KALPANA METHEW	MR. A R SIKDAR MR.B K DAS MRG JALAN MR M AHMED MR. A HUSSAIN MR. S I TALUKDAR MR.H P GUWALA MR.H P NEOG	MS. R DUTTA LEGAL AID COUNSEL
15	MACApp./437/2018 WITH LCR	SMTI CHUTO GAUR AND 3 ORS Versus NATIONAL INSURANCE COMPANY LTD	MR. Y S MANNAN MR. K R BORA MS. M BHATTACHARYYA	MS. R D MOZUMDAR (R1) MR. DEBABRAT CHUTIA (R2, R4) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
16	RSA/155/2019 WITH LCR	SRI JIBAN CHANDRA MODAK Versus SRI JAYRAJ DAS AND 5 ORS.	MR D C CHAKRAVARTY	MR. S P CHOUDHURY (R1) MR DIFENSO M (R1)
	WITH I.A.(Civil)/2676/2019 in RSA/155/2019	SRI JIBAN CHANDRA MODAK Versus SRI JAYRAJ DAS AND 5 ORS.	MR D C CHAKRAVARTY	

17	MFA/83/2022 WITH LCR	UNION OF INDIA Versus SMTI LOTIKA RAJBONGSHI and 7 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS. K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA MS.A DEY	MR.M TALUKDAR(R-1, 2 & 3) MR. A K PURKAYASTHA(R-4,5,6,7) MR. M K NATH MR. M K NATH MR.R MAZUMDAR(R-4(ii)) MS.D KALITA(R-1, 2 & 3)
18	WITH WP(C)/6609/2014	UNION OF INDIA Versus BAKIJAI AND CERTIFICATE OFFICER and 5 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DEY MR. S BISWAS	MR.M TALUKDAR(R-2,3&4) MR. A K PURKAYASTHA (R-5, 5.1, 5.2, 5.3 & 5.4) MR. M K NATH (R-5, 5.1, 5.2, 5.3 & 5.4) MS.S ROY(R-6) MR.P J BARMAN(R-2,3&4)

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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15)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
16)	MR S KHOUND	01-04-2025	To	01-04-2025
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18)	MR. S SHARMA	01-04-2025	To	03-04-2025
19)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
20)	MR J DAS	01-04-2025	To	02-05-2025
21)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/553/2017	RUP KUMAR RAJKHOWA and 9 ORS. Versus PREETOM SAIKIA and ORS.	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.N BORAH	MR N SARMA MS. K DAS MR. A DEKA
2	Cont.Cas(C)/70/2018	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAN (R4) MR. N SARMA MS. N PHUKAN (R4)
3	Cont.Cas(C)/136/2018	ABDUR ROSHID Versus PREETOM SAIKIA, I.A.S.	G UDDIN MS. P A TALUKDAR	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MRS. R BORAH MS. N PHUKAN
4	Cont.Cas(C)/557/2020	BHABENDRA NATH SARMA Versus PREETOM SAIKIA AND ORS.	MR. J LASKAR	MR S M T CHISTIE (r-1,3) MR. P K BORAH (r-1)
5	Cont.Cas(C)/80/2021	DAL PATHAK Versus GITIMONI PHUKAN	MR. S K MEDHI	MR. D SAIKIA MS. P R MAHANTA MR. K GOGOI
6	Cont.Cas(C)/410/2021	AKTARA BEGUM AND ANR Versus JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA (r-6) MR. D SAIKIA (r-6) MR S M T CHISTIE (r-2) MR. S BORA (r-6) MS. N PHUKAN MR B KAUSHIK (r-2)
7	Cont.Cas(C)/497/2021	BICHITRA KUMAR DEORI Versus SIDDHARTH SINGH AND 3 ORS	MR. I CHOUDHURY R L CHUTIA MS K BORAH	MR. B GOGOI (R-3)
8	Cont.Cas(C)/504/2021	R C AGANSIMANI (RAMNATH CHINTAMAN A) Versus DR AJAY KUMAR, IAS AND 2 ORS	MR. A BHATTACHARYA MR. R MAZUMDAR MS K TALUKDAR MS. K MALAKAR MR. D DEKA MS. N UPADHYAY MR. A BHATTACHARJEE	MR. S S ROY (r-3)
9	Cont.Cas(C)/104/2023	AMZAD HUSSAIN Versus DR. BIJOYA CHOUDHURY	MR. S ROY MR. M H LASKAR M. HOSSAIN	

10	Cont.Cas(C)/189/2023	GIRIDHAR SARMA Versus NARAYAN KONWAR AND ANR	MS. J DEKA MS. A TALUKDAR	SC, HIGHER EDU MR. K GOGOI
11	Cont.Cas(C)/336/2023	BALICHERRA M E MADRASSA Versus SMTI SURANJANA SENAPATI, ACS	MR. A H M R CHOUDHURY	MR. D SAIKIA MR. A PHUKAN
12	Cont.Cas(C)/352/2023	MD. ABDULLAH SHEIKH @ MD. ABDULAL SK Versus MAMATA HOJAI	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ MS C MEDHI	MR. D SAIKIA MR S M T CHISTIE MR. U SARMA
13	Cont.Cas(C)/555/2023	PHANIDHAR GOSWAMI Versus POMI BARUAH, ACS	MR N SARMA	MR. K GOGOI MR S DAS
14	Cont.Cas(C)/590/2023	JAJNESWAR NATH Versus NARAYAN KONWAR AND 3 ORS	MR. K R PATGIRI MR B DEURI MS. U HAZARIKA MS. D. DEVI	MR. D SAIKIA (R2) MR S M T CHISTIE (R-4) MR. U SARMA (R2) MR B DEURI (r-3) MR B KAUSHIK (R2)
15	Cont.Cas(C)/601/2023	BABITA ADHIKARY Versus SMTI. SURANJANA SENAPATI, ACS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR REZABUL HOQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
16	Cont.Cas(C)/611/2023	SMT. KHUSAL KUMARI BHUYAN Versus MAMATA HOJAI	MR. N ISLAM M KHATUN	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
17	Cont.Cas(C)/634/2023	ABDUL HAKIM Versus POMI BARUAH	MR. M KHAN MR A K DAS MS J AKTAR	MR. K GOGOI MR S DAS
18	Cont.Cas(C)/643/2023	BIJU DEVI AND 2 ORS. Versus NARAYAN KONWAR AND ANR	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	MR. D SAIKIA (R-2) MR. U SARMA (R-2) MS K DAS (R-2)
19	Cont.Cas(C)/658/2023	HIFZUR RAHMAN LASKAR Versus MAMATA HOJAI, AES	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	
20	Cont.Cas(C)/708/2023	SHAHANAZ PARBIN Versus SURANJANA SENAPATI	MR N SARMA	MR. D SAIKIA MR S M T CHISTIE MR. A PHUKAN

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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19)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
20)	MR J DAS	01-04-2025	To	02-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./964/2025	HAOPU SINGSON Versus THE STATE OF ASSAM	MR. S D ROY L HANGZO R BARMAN	PP, ASSAM
2	Bail Appln./967/2025	HAREN PATGIRI Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
3	Bail Appln./972/2025	RUSTHANA BEGUM @ RUSTHANA BEM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./1848/2024 WITH CASE RECORD(SCANNED COPY)	KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN	SC, DRI DY.S.G.I.
5	Bail Appln./1857/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL KHALEK Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED P. GHOSH	MS. T SOM(R-2) MS. M K BROWN, (LEGAL AID COUNSEL, R2) MS S ISLAM(R-2) PP, ASSAM
6	Bail Appln./3084/2024 WITH CASE RECORD(SCANNED COPY)	HAMIDA BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
7	Bail Appln./3624/2024 WITH CASE RECORD(SCANNED COPY)	SUHEL AHMED @ SIBLU Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH	PP, ASSAM
8	Bail Appln./3844/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	GURVINDER SINGH Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM SC, NCB
9	Bail Appln./3868/2024 WITH CASE RECORD(SCANNED COPY), B/O	KAMLESH KUMAR Versus THE UNION OF INDIA	MR G J SAIKIA MR. M BISWAS J SINGPHO S K DAS	SC, NCB
10	Bail Appln./200/2025 WITH CASE RECORD(SCANNED COPY)	SRI MAMON RASHID Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM

11	Bail Appln./259/2025 WITH CASE RECORD(SCANNED COPY)	MD IQBAL Versus THE STATE OF ASSAM	MR. R SEKHAR MR. B D CHOWDHURY SABNAM AHMED	PP, ASSAM
12	Bail Appln./465/2025 WITH CASE RECORD(SCANNED COPY)	JAMIR ALI @ JOMIR Versus THE STATE OF ASSAM AND ANR.	MD. R ALI MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM
13	Bail Appln./468/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SMT PRIYANKA DAS Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
14	Bail Appln./618/2025 WITH CASE RECORD(SCANNED COPY)	BISWAJIT SARMA Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB

BAIL HEARING

15	AB/2383/2024 WITH CASE RECORD(SCANNED COPY)	MD BAPON @ MD BAPON TALUKDAR @ AZIRUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2476/2021 PART-HEARD, FIXED	THE ORIENTAL INSURANCE CO LTD Versus OFFICE OF THE EXECUTIVE COUNCIL OF INSURERS AND 3 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	MR. D K JAIN (R-3,4) MR K JAIN (R-3,4)
2	WP(C)/3748/2023 PART-HEARD, FIXED	MOTILAL SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM MR A K BHARALI (R4) SC, REVENUE MR. B C KALITA (R4)
3	WP(C)/2523/2024 PART-HEARD, FIXED	DR. PRADIP CHANDRA DEKA Versus TEZPUR UNIVERSITY AND 4 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MS. B DEVI MR. M SARMA	MR. S C KEYAL
4	WP(C)/2463/2024 B/O	ABDUL ODUD CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR F A LASKAR S HOQUE	GA, ASSAM
5	WP(C)/6158/2024 B/O	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	MRS. R DEVI MRS. R DEVI DY.S.G.I.
	WITH I.A.(Civil)/109/2025 in WP(C)/6158/2024	MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA	MRS. R DEVI DY.S.G.I.
6	WP(C)/651/2025 FIXED	M/S SAI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM MS. M BHATTACHARJEE, (R-5) MS. D BHARALI, (R-5) SC, IRRIGATION
	WITH I.A.(Civil)/519/2025 in WP(C)/651/2025	MS REEVRAJ ENTERPRISE Versus M/S SAI ENTERPRISE AND ORS	MS. MADHUCHANDRA BHATTACHARJEE	MR S BORTHAKUR
7	WP(C)/653/2025	M/S RAHUL ENTERPRSE Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR P KHATANIAR	GA, ASSAM MR J C GAUR (R7) SC, IRRIGATION

8	WP(C)/788/2025 FIXED	M/S EXCELLENT DAIRY AND FARMING PVT. LTD. Versus UNION OF INDIA AND 2 ORS	MRS. P GOSWAMI MS. A BORO	SC, UBI
ORDERS				
9	WP(C)/1343/2025 FIXED	MADAN BASUMATARY Versus THE UNION OF INDIA AND 7 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM DY.S.G.I. SC, NHIDC
HEARING				
10	Crl.Pet./36/2017 PART-HEARD, LCR 2 FILES(SCANNED COPY), FIXED	NIZAME UDDIN BARBHUIYA and 2 ORS. Versus DEBASISH DUTTA and ANR.	MR.A BHATTACHARJEE MR.P P DUTTA MR.A BARUA	MR. A K BHUYAN (AMICUS CURIAE) MR. D CHAKRABARTY(R-1) MS. S HAZARIKA(R-1) PP, ASSAM
11	WP(C)/5801/2014	SRIMATI NILIMA JAIN Versus THE SYNDICATE BANK and 5 ORS	MR.D DAS MR.R SINGHA	MR.A PARVEZR-1to5 MR.D GOGOI(r-1to5) MR.M K DAS(r-1to5)
12	WP(C)/4072/2015	KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.D NANDI(R- 10 to 15) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) SC, GMC ASSTT.S.G.I.(R1) MS.D D BARMAN(R-10 to 15) SC, G M D A(R6)
WITH				
I.A./1357/2016				
in WP(C)/4072/2015				
		KARTIK MAZUMDAR and 2 ORS. Versus THE UNION OF INDIA and 15 ORS	MR.P K KALITA MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.S DAS MR.D DAS	GA, ASSAM(R2 & 5) MR.P K BARMAN(R-10 to 15) C.G.C. MR. D C BORAH(R-1) MR.T THAKURIA(R-3) MR.S BORA(R7-9) MS.D D BARMANR-10 to 15 SC, GMC SC, G M D A(R6) ASSTT.S.G.I.(R1)
13	WP(C)/6159/2015	ASSAM STATE CO-OPERATIVE HOUSING FEDERATION LTD. HOUSEFED, Versus THE STATE OF ASSAM AND 10 ORS	MR.D CHAKRABORTY MR.S R BORUAH	MR.C BARUAH GA, ASSAM MR.K K DEY(R-9) SC, AG MR.B GOGOI(R-6,7,8) MRA R BHUYAN(R-10 &11) MS.R AKHTAR(R- 6,7,8) MRV K BAROOAH(R-9) MR.A U AHMED(R-10 & 11) SC, FINANCE
14	WP(C)/742/2021	STAR HEALTH AND ALLIED INSURANCE COMPANY LIMITED Versus THE UNION OF INDIA AND 4 ORS	MR K K MAHANTA MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR SISHIR DUTTA (R2) MR. D C BORAH MS M BORCHETIYA (R2) MR S DUTTA (R2) ASSTT.S.G.I. MR. SIDHANT DUTTA (R2)
15	WP(C)/6966/2023	ANANTA BORGOHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, PWD ROAD GA, ASSAM MR. P HAZARIKA(R-7) MR. H S BORAH (R-7) MR K K GOGOI(R-7)

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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20)	MR J DAS	01-04-2025	To	02-05-2025
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 18

**[JUDGMENT WILL BE DELIVERED BY HONOURABLE MRS. JUSTICE
S.P. KHAUND, SITTING SINGLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	CRL.A(J)/7/2021 6 Y 5 M 25 D:(AT 10:30 AM)	AMRIT TERANG Versus THE STATE OF ASSAM	MR. N DEKA, AMICUS CURIAE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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20)	MR J DAS	01-04-2025	To	02-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./300/2025	RINKU BORO AND ANR Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
2	Bail Appln./968/2025	DURGA CHAUHAN AND 2 ORS. Versus THE STATE OF ASSAM	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
3	Bail Appln./975/2025	BIBEK BASOF Versus THE STATE OF ASSAM	MR. R C DAS MR S HUSSAIN A JUBARIA MR. H RAHMAN	PP, ASSAM
4	Bail Appln./984/2025 B/O	KHADEJA BEGAM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN	PP, ASSAM
5	Bail Appln./986/2025	A BJOY KANTA SINGHA @ A VIJAY KANTA SINGHA Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
6	Bail Appln./996/2025 B/O	DR SELIX ALAM Versus THE STATE OF ASSAM	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	PP, ASSAM
MOTION (AB)				
7	Bail Appln./979/2025	MUBARAK ALI Versus THE STATE OF ASSAM	MR. M SAIKIA MR. B K GOGOI	PP, ASSAM
MOTION				
8	AB/562/2025 FIXED	ASHISH KR DEY Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
9	AB/744/2025	SAHID ALI Versus THE STATE OF ASSAM	H G DAISY MR N ZAMAN	PP, ASSAM
10	AB/747/2025	DARI MEMA TAI Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH MR R SONAR	PP, ASSAM

11	AB/748/2025	MD ABDULLA ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
12	AB/749/2025	SAJEDA BEGUM Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
13	AB/750/2025	MOHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR F HAQUE R HUSSAIN MR A ISLAM	PP, ASSAM
14	AB/751/2025	JAIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
15	AB/753/2025	SRI BABUL LAHON Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS P DEKA	PP, ASSAM
16	AB/755/2025	JAYDEB RAY Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM
17	AB/757/2025	SRI KAJAL SAIKIA @ JUMAN SAIKIA Versus THE STATE OF ASSAM	MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY	PP, ASSAM
18	AB/759/2025	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
19	AB/761/2025	MD. MAINUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
20	AB/763/2025	SRI JAYDEEP BISWAS Versus THE STATE OF ASSAM	MR. S CHAKRABORTY MR D K BHATTACHARYYA MS. L DEKA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./3144/2023 WITH CASE RECORD(SCANNED COPY)	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. N J GOGOI MR. M A CHOUDHURY M.A. BEGUM	PP, ASSAM
22	Bail Appln./4616/2023 WITH CASE RECORD(SCANNED COPY)	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	MR S CHAKRABORTY(R-2) PP, ASSAM
23	Bail Appln./366/2025 FIXED	SRI PANKAJ BORO Versus THE STATE OF ASSAM	MR. B PHUKAN MR. P K GOGOI	PP, ASSAM
24	Bail Appln./373/2025 FIXED	BIKASH DAS ALIAS BINAS DAS Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS D R TALUKDAR MS TINLUNG	PP, ASSAM
25	Bail Appln./676/2025 FIXED	NASHIR UDDIN SK Versus THE STATE OF ASSAM	E HUSSAIN MR. A RAHMAN	PP, ASSAM
26	Bail Appln./793/2025 FIXED	OSMAN GONI Versus THE STATE OF ASSAM	MD I H LASKAR	PP, ASSAM
27	Bail Appln./811/2025 FIXED	AJAY MAJUMDER ALIAS MAZUMDAR Versus THE STATE OF ASSAM	MR A TALUKDAR MR. DITUL DAS MS TINLUNG	PP, ASSAM
28	Bail Appln./815/2025 FIXED	TAPNAJYOTI GOGOI AND ANR Versus THE STATE OF ASSAM	MR P NEOG MS. K SHARMA	PP, ASSAM
29	Bail Appln./845/2025 FIXED	BIRAJ DAS AND ORS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR P DAS MR. AJAY SARMA	PP, ASSAM

BAIL HEARING

30	AB/4304/2023 FIXED	MANTAZ ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
31	AB/1524/2024 FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
32	AB/2240/2024 FIXED	REJAUL KARIM AND ANR Versus THE STATE OF ASSAM	MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK	PP, ASSAM
33	AB/2389/2024	AJGOR ALI AND ANR Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
34	AB/3167/2024	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
35	AB/3437/2024	ABDUL BAREK @ ABDUL BARIK AND ANR Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
36	AB/31/2025 FIXED	BIKRAMADITYA KASHYAP AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	AB/32/2025 FIXED	BIKRAMADITYA KASHYAP AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
38	AB/164/2025 FIXED	SRI BISWAJIT PATGIRI Versus THE STATE OF ASSAM	MR. S DAS MR K DAS MR H GOGOI MS. P KALITA	PP, ASSAM
39	AB/203/2025 FIXED	FARUK AHMED TALUKDAR @ FARUK AHMOD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A MANNAF MR R U LASKAR	PP, ASSAM
40	AB/237/2025 FIXED	ABHIJEET CHOUDHURY Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MS. S T BOKTH K A SODIAL T R OVUNG	PP, ASSAM
41	AB/297/2025 FIXED	BHARKHANG BASUMATARY @ BILIFANG NARZARY AND 3 ORS. Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM	PP, ASSAM
42	AB/306/2025	MD RIDUL ALI Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED S M MUNIR	PP, ASSAM
43	AB/397/2025 WITH CASE RECORD(SCANNED COPY)	MD AKRAMUL ISLAM @ MANIK Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MS S JAIN	PP, ASSAM SC, NCB
44	AB/472/2025 FIXED	JAINAL ABIDIN Versus THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
45	AB/506/2025 FIXED	JOINUDDIN (MINOR) Versus THE STATE OF ASSAM	MR. S S S RAHMAN	PP, ASSAM
46	AB/620/2025 FIXED	SOHEL AHMED Versus THE STATE OF ASSAM	MR. A R BHUYAN MR S ABDULLAH M ALI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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7)	MR. N ALAM	26-03-2025	To	04-04-2025
8)	MR H Dey	26-03-2025	To	11-04-2025
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10)	MS. M D BORAH	27-03-2025	To	01-04-2025
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12)	MR. R J DAS	27-04-2025	To	28-04-2025
13)	J SHARMA	08-04-2025	To	24-04-2025
14)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
15)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
16)	MR S KHOUND	01-04-2025	To	01-04-2025
17)	MD. A SAHAD	01-04-2025	To	03-04-2025
18)	MR. S SHARMA	01-04-2025	To	03-04-2025
19)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
20)	MR J DAS	01-04-2025	To	02-05-2025
21)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Pet./1075/2024 WITH LCR	RANIBALA DEBNATH AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	PP, ASSAM GOVT. ADVOCATE (R-2)
MOTION (BA)				
2	Bail Appln./784/2025	SATTAM HUSSAIN @ SATTAM ALI Versus THE STATE OF ASSAM AND ANR	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
3	Bail Appln./791/2025 B/O	ANITA BARMAN Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
4	Bail Appln./965/2025	SHIVJI PATEL Versus THE STATE OF ASSAM AND ANR	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
5	Bail Appln./966/2025	SAHED UDDIN ALIAS SAHID AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
6	Bail Appln./969/2025	MUKESH KUMAR @ MUKESH KUMAR PASWAN Versus THE STATE OF ASSAM	MR. M ALI MR J. E. SARKAR H R KHAN	PP, ASSAM
7	Bail Appln./970/2025	RAFIKUL ISLAM @ GENDA Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
8	Bail Appln./971/2025	SURAT JAMAL Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
9	Bail Appln./976/2025	JAHANGIR ALOM AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
10	Bail Appln./981/2025	NAZMUL HOQUE Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI R. ALI	PP, ASSAM
11	Bail Appln./982/2025	PRITI RANJAN TALUKDAR Versus THE STATE OF ASSAM	MR H R CHOUDHURY A S PRODHANI K MAINUDDIN	PP, ASSAM

12	Bail Appln./983/2025	MD ANASH Versus THE STATE OF ASSAM	MS T WAPANGLA MR. D GOGOI	PP, ASSAM
13	Bail Appln./985/2025	NOBIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
14	Bail Appln./987/2025	IFTIKAR HUSSAIN Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
15	Bail Appln./988/2025	NOBIR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. S D ROY MS K DEKA H DIRCHI L HANGZO R BARMAN	PP, ASSAM
16	Bail Appln./989/2025	JAHIDUL RAHMAN ALIAS SAHIDUL RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. U P CHALIHA MS M ROY	PP, ASSAM
17	Bail Appln./990/2025	PRADIP BORUAH Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
18	Bail Appln./993/2025	AKHERUZZAMAN AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A Z AHMED MR. A KHALEK	PP, ASSAM
19	Bail Appln./994/2025	ANOWAR ALI Versus THE STATE OF ASSAM	MR. I CHOUDHURY S R ALOM M INGTI MR R L CHUTIA	PP, ASSAM
20	Bail Appln./995/2025	BANJIT BORAH Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL	PP, ASSAM

MOTION

21	AB/2797/2024	MOJMUN NEHAR TAPADAR Versus THE STATE OF ASSAM,	MR. A H M R CHOUDHURY	PP, ASSAM
22	AB/746/2025	SAJIDUL HOQUE @ SAJU AHMED @ SHAZIDUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR D J HALOI M.A. ISLAM	PP, ASSAM
23	AB/758/2025	SUHAIL AHMED AND ANR Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM	PP, ASSAM
24	AB/760/2025	ASHAFUL SK @ ASAFUL Versus THE UNION OF INDIA	MR. M A MONDAL MR. A ISLAM	SC, NF RLY
25	AB/762/2025	ABDUL HAI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER	PP, ASSAM
26	AB/764/2025	JOYDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
27	AB/765/2025	JOHEV RAMIZ @ JOVEZ RAMIZ Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI N. CHOUDHURY	PP, ASSAM
28	AB/766/2025	RADO BUI Versus THE STATE OF ASSAM	MR. M SAIKIA MR. B K GOGOI R L CHUTIA MR B DEORI	PP, ASSAM

BAIL HEARING (BA)

29	Bail Appln./562/2024	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
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30	Bail Appln./339/2025 FIXED	SHRI NITUL GOGOI AND ANR. Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG I J SINGPHO	PP, ASSAM
31	Bail Appln./379/2025 FIXED	ABJAL HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
32	Bail Appln./434/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI PRAMOD KUMAR Versus UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY	SC, NCB
33	Bail Appln./445/2025 BA 329/2025(D/O), WITH OFFICE NOTE, CASE RECORD(SCANNED COPY)	KHALID HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
34	Bail Appln./447/2025 WITH CASE RECORD(SCANNED COPY), B/O	JAKIR HUSSAIN @ ZAKIR Versus THE STATE OF ASSAM	MR. A AHMED MR H R CHOUDHURY MR. M A CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
35	Bail Appln./483/2025 WITH CASE RECORD(SCANNED COPY)	MD NADEEN AZIZ Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
36	Bail Appln./485/2025 WITH CASE RECORD(SCANNED COPY), B/O	MANISH KUMAR Versus THE STATE OF ASSAM	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
37	Bail Appln./596/2025 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM	PP, ASSAM
38	Bail Appln./807/2025 FIXED	SRI JAYANTA GHARPHOLIA Versus THE STATE OF ASSAM	MR. S J SARMAH MR. M P BORAH	PP, ASSAM
39	Bail Appln./819/2025 WITH OFFICE NOTE, FIXED	SAMINDRA PATHAK @ SOMENDRA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>BAIL HEARING</u>				
40	AB/3400/2024 FIXED	YUNUS ALI Versus THE STATE OF ASSAM	MRS. K DEVI	PP, ASSAM
41	AB/143/2025 FIXED	SHUKKUR ALI @ SUKUR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S. ALOM	PP, ASSAM
42	AB/255/2025 FIXED	IMAMUL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM	MR D TALUKDAR MR. K MOHAMMED S M MUNIR	PP, ASSAM
43	AB/351/2025 FIXED	KADIR AHMED Versus THE STATE OF ASSAM	MR. R DEV	PP,ASSAM
44	AB/478/2025 WITH OFFICE NOTE, FIXED	SRI SHIRAJUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	Ms. R. R. BORAH MR. A A R KARIM MD S A MONDAL MR S RAHMAN	PP, ASSAM
45	AB/597/2025 WITH OFFICE NOTE	BOKKAR ALI @ ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
<u>ORDERS</u>				
46	I.A.(CrI.)/500/2020 BA 2017/2020(D/O) in Bail Appln./2017/2020	THE STATE OF ASSAM Versus SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN

47 [I.A.\(CrI.\)/1004/2024](#)

AB 2149/2024(D/O)

in AB/2149/2024

JABIR HUSSAIN

Versus

THE STATE OF ASSAM

SAIFUL ISLAM

PP, ASSAM

48 [I.A.\(CrI.\)/31/2025](#)

in Bail Appln./2335/2018

HIMANGSHU CHOUDHURY

Versus

THE STATE OF ASSAM

MR D J HALOI

G BORO

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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10)	MS. M D BORAH	27-03-2025	To	01-04-2025
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19)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
20)	MR J DAS	01-04-2025	To	02-05-2025
21)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/4004/2020 (AT 10:30 AM)	DILIP KUMAR PATHAK Versus THE STATE OF ASSAM AND 8 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, PNRD SC, AG SC, FINANCE
2	WP(C)/2964/2021 (AT 10:30 AM)	M/S SATYA BUILDERS Versus NORTHEAST FRONTIER RAILWAY	MS. N UPADHYAY	MR A DASGUPTA MR G GOSWAMI SC, NF RLY
3	WP(C)/7030/2022 (AT 10:30 AM)	DR. DIMPLE DOLEY Versus THE DIBRUGARH UNIVERSITY AND 5 ORS	MR K BHUYAN MR N ISLAM MS. A KALITA	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA (R-6) K. KALITA (R-6) P BORA (R-6)
ADMISSION				
4	WP(C)/6331/2022 FIXED	BINOD KARMAKAR AND ORS Versus THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
5	WP(C)/4926/2023 FIXED	KAMALESWAR RAJBONSHI Versus THE STATE OF ASSAM AND 10 ORS	MS B RAJBONGSHI MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
6	WP(C)/1209/2024 FIXED	TRAILOKYA BARUAH Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR. H R DAS	GA, ASSAM SC, AG SC, FINANCE SC, HEALTH
ORDERS				
7	Cont.Cas(C)/659/2022 B/O	MOZIBAR RAHMAN Versus MAMATA HOJAI	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	MR S M T CHISTIE MR. N J KHATANIANR MS K DAS SC, SEC. EDU.
8	Cont.Cas(C)/572/2023 B/O	AKHTAR HUSSAIN Versus MRS. MAMATA HOJAI	MR. M A I HUSSAIN MR. S H ZAMAN	SC, SEC. EDU.
9	WP(C)/5785/2023 B/O	RANGLAL MONDAL Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, HIGHER EDU MR N AHMED (R-7) SC, SEC. EDU.

HEARING

10	WP(C)/541/2012	GAUTAM TALUKDAR Versus THE UNION OF INDIA and ORS	MR.R MAJUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.S DASGUPTA C.G.C. MRS A GAYANR- 1-5 MRS A GAYANR- 1-5 ASSTT.S.G.I.
11	WP(C)/2556/2015 FIXED	DR. MANJIT KUMAR BHATTACHARYYA and 5 ORS, Versus THE STATE OF ASSAM and 5 ORS,	MR.J ABEDIN MR.U K NAIR M KATAKY MR H K DAS MR. M P SARMA MS.A CHETRY	GA, ASSAM MR. P D NAIR SC, HIGHER EDUCATION
12	WITH WP(C)/3808/2015	DR. AMALENDU CHOUDHURY and 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR H K DAS MRS. S P NAIR MR. M P SARMA MS. W YHOSHII MR. M P SARMA	GA, ASSAM SC, HIGHER EDUCATION
13	WP(C)/7045/2016 FIXED	LABA KT BARO and 36 ORS. Versus THE UNION OF INDIA and 4 ORS	MR.P K ROY MR.S K CHAKRABORTY MS.M DUTTA MS.A CHAKRABORTY	MR.Y DOLOI(R- 1-5) SR. CGC ASSTT.S.G.I.
14	WP(C)/4004/2021	GITUMONI BORTHAKUR AND ANR Versus ASSAM GRAMIN VIKASH BANK AND 4 ORS	MR. M K CHOUDHURY MR. P MAHANTA MS. P SAHARIA MRIDUNIL M KASHYAP	MR S DUTTA MR. S DUTTA SC, A G V B
15	WP(C)/6731/2021	MAMTAZ BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MD H R AHMED	SC, ELEM. EDU SC, BTC SC, FINANCE
16	WP(C)/1090/2022	DILIP DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR J PAYENG MS. C BARMAN	SC, HIGHER EDU SC, G U
	WITH I.A.(Civil)/757/2023 in WP(C)/1090/2022	DILIP DAS, Versus THE GAUHATI UNIVERSITY AND 4 ORS	MR J PAYENG MR J PAYENG MS. C BARMAN MS A PAYENG MS K TAYE	SC, HIGHER EDU SC, G U
17	WP(C)/4530/2022	ANJAN KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	MR. S K MEDHI ASSTT.S.G.I.
18	WP(C)/6213/2022	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. B BORGHAIN MR B SAIKIA	SC, RMSA (R-3) MR A R BHUYAN (R-7) GA, ASSAM (R-4) MR. M A I HUSSAIN (R-8) MR. S H ZAMAN (R-8) SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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14)	MR. I HUSSAIN	28-03-2025	To	04-04-2025
15)	MR. A J SAIKIA	28-03-2025	To	11-04-2025
16)	MR S KHOOND	01-04-2025	To	01-04-2025
17)	MD. A SAHAD	01-04-2025	To	03-04-2025
18)	MR. S SHARMA	01-04-2025	To	03-04-2025
19)	MR. A K PURKAYASTHA	01-04-2025	To	03-04-2025
20)	MR J DAS	01-04-2025	To	02-05-2025
21)	MR I HASSAN	01-04-2025	To	05-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRP/88/2019 (AT 10:30 AM)	AMIYA KUMAR BHATTACHARYYA Versus BICHITRA BHAGAWATI	MR H NATH MR. M DEKA MR. B D DEKA N CHAUDHURY	MR A UPADHYAY MR. P UPADHYAY
2	Mat.App./2/2022 (AT 10:30 AM)	XXXXXXX Versus XXXXXXX	MR D DEKA MR. M A CHOUDHURY	MR. A DHAR MISS S ROY MD F FARIDI
3	Crl.A./303/2023 (AT 10:30 AM)	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. D GOGOI, LEGAL AID COUNSEL FOR R-2 PP, ASSAM
	WITH I.A.(Crl.)/724/2023 in Crl.A./303/2023	PROMUD YADAV Versus THE STATE OF ASSAM AND ANR.	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
4	Crl.Pet./1040/2023 (AT 10:30 AM)	SAMSUL HOQUE AND GABBAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
MOTION (BA)				
5	Bail Appln./847/2025	UPENDRA KUMAR GOSWAMI Versus THE STATE OF ASSAM	MR. R P SARMAH MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
6	Bail Appln./909/2025	SALIM AHMED Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
7	Bail Appln./978/2025	SRI MANOJ DAS Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
MOTION				
8	AB/539/2025	KIRAN DAS Versus THE STATE OF ASSAM	MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY P D CHOUDHURY	PP, ASSAM

9	AB/610/2025	RAJIB HUSSAIN LASKAR @ RAJIB HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./3850/2024 BA 2823/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR G U AHMED MR. R ISLAM	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
11	RSA/9/2025 FIXED	RUP KUMAR BARMAN AND 3 ORS Versus RAJIB BARMAN AND 5 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH	
<u>ORDERS</u>				
12	CRP(IO)/126/2023 FIXED	RAFIQUE UZZAMAN LASKAR AND 4 ORS Versus ICICI BANK AND 3 ORS	MR. S BANIK MR. S BANIK MR. A K TALUKDAR MR. D. BORAH MR. S I KHAN	MR. R DE MS. D PATHAK
13	I.A.(Civil)/3247/2023 in RSA/121/2005 (D/O), FIXED in RSA/121/2005 WITH MC/82/2023	SHRI BHABEN BHARALI, Versus ON THE DEATH OF RESPONDENT NO. 1 NAMELY KUSHESWAR DAS, SHRI BHABEN BHARALI Versus ON THE DEATH OF RESPONDENT NO. 1 NAMELY KUSHESWAR DAS,	MR.B K DAS MR. B K DAS MR. B K DAS	MR. T J MAHANTA MS.P BHATTACHARYA MR. T J MAHANTA MS.P BHATTACHARYA
14	MACApp./49/2025 FIXED	THE NEW INDIA ASSURANCE CO. LTD. Versus BULU DAS @ BULO DAS	MS L SHARMA	MS D D ROY(R-1) MS. M GAZLOO (R-1)
<u>HEARING</u>				
15	MFA/125/2011 WITH LCR, FIXED WITH MC/3622/2011 in MFA/125/2011 WITH MC/1138/2012 in MFA/125/2011	UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD, UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD, UNION OF INDIA Versus M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.) MS.M ACHARYYA MS.R R BORAH MSB DEVI MR.N K DAS MS.R R BORAH MSB DEVI MR.N K DAS MS.R R BORAH	MS.G TRIPATHI MR.G KHANDELIA MS.J TRIPATHI
16	RSA/157/2012 WITH LCR	MANGARU MANAKI Versus PHATIK BORA and ANR	MR.G N SAHEWALLA MD ASLAM MR.U DUTTA MS M BORA MSK KALITA	MR.T J MAHANTA MR.R DUTTA MR.S J SARMA
17	RFA/114/2017 WITH LCR	SHRI DEBENDRA SETHIA Versus THE AIRPORT DIRECTOR AIRPORT AUTHORITY OF INDIA and 4 ORS	MR. S AGARWAL MR. N ANAND MS. L SRIVASTAV MR. A K SINGH MR. M MALAKAR MR. H L MAURYA	MR. R DUBEY SC, A A I

18	MACApp./276/2018 WITH LCR, FIXED	MRS MINA DAS and 2 ORS Versus SYED JAKIR DEWAN and ANR	MR. K K PARASAR MR. B CHETRI	MR. A J SAIKIA (R2) MR. U DAS (R1) MR. N UPADHAYAY MR. B KAKATI (R2) MR. B KASHYAP (R2)
	WITH I.A.(Civil)/2282/2020 in MACApp./276/2018	MINA DAS AND 2 ORS. Versus SYED JAKIR DEWAN AND ANR.	MR. K K PARASAR	MR. A J SAIKIA
19	MACApp./923/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMT CHANDRA PRABHA DAS and 3 ORS	MS. R D MOZUMDAR MS. T DEKA MS. P DAS	MRS. K K CHOUDHURY (R3) MR. S U MAZUMDAR MR. R Deka (R-4) MR. A AHMED MR. P P BORTHAKUR MR. P P BORTHAKUR MR B P BORAH (r-2) MR P J DUTTA (r-2) PRIYANKU PRATIM PARASOR(R-1) MR R S RONGHANG (r-2) MR. T KALITA(R-1) MS IVY HUSSAIN(R-1) S I AKAND (R-4) PP, ASSAM
	WITH I.A.(Civil)/3846/2018 in MACApp./923/2018	THE ORIENTAL INSURANCE COMPANY LTD. Versus SMT CHANDRA PRABHA DAS and 2 ORS	MS. R D MOZUMDAR MS. T DEKA MS. P DAS	MR. S U MAZUMDAR MR. D K KALITA (R-1) MR. M K DAS MR. K K PARASAR (R-1) MR. A AHMED PP, ASSAM
20	MACApp./323/2021 WITH LCR	NEW INDIA ASSURANCE CO. LTD. Versus MRS. ANISHMRITA CHETIA HANDIQUE AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR. B PATHAK MR. B PATHAK MR B HAZARIKA (R-3,4) MR. J K SARMA (R-1)
	WITH MACApp./198/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SRI TAPASH DEY AND 2 ORS	MR. K K BHATTA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK MR. A LAHKAR	MR. B PATHAK MR. R THADANI (R1) MR B HAZARIKA (R-2,3) MR. J K SARMA (R1)
22	RSA/91/2022 WITH LCR, FIXED	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	MS. R CHOUDHURY M ALAMGEER MR. M ALAM	MR. D C C PHUKAN (R-1 TO 8) MS. J GOGOI (R-1 TO 8)
	WITH I.A.(Civil)/2685/2023 in RSA/91/2022	MUSTT. MARIZAN KHATUN AND ORS. Versus PIR BOCSO AND 7 ORS.	M ALAMGEER MR. A ALAM MR. M ALAM	MR. D C C PHUKAN
23	MACApp./362/2022 WITH LCR, FIXED	RATNA GHOSH AND 3 ORS Versus AMARJIT SINGH AND 4 ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MS. R D MOZUMDAR (r-3,5) MS. C MOZUMDAR (r-3,5) MR. S P SHARMA (r-3,5)
24	MACApp./41/2023 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/334/2023 in MACApp./41/2023	ORIENTAL INSURANCE COMPANY LTD. Versus NIRU SAIKIA AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/900/2023 in MACApp./41/2023	NIRU SAIKIA AND ANR. Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR	MR. I A TALUKDAR	MR. R C PAUL
25	Mat.App./55/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. J I BORBHUIYA MR. R MAZUMDAR MR H BEZBARUA MR. K M HASSAN MR. R DEKA

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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12)	MR. R J DAS	27-04-2025	To	28-04-2025
13)	J SHARMA	08-04-2025	To	24-04-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,1st April 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

**[THIS BENCH WILL SIT AFTER RISING
OF THE DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7561/2018 FIXED, BY SLIP	SASHADHAR PATOWARY Versus THE A.P.D.C. LTD. AND 3 ORS.	MR. B BARUAH MR. B K DAS MR. D KONWAR MR U RONGPI	SC, APDCL
2	WITH WP(C)/1338/2020	SASHADHAR PATOWARY Versus THE ASSAM STATE ELECTRICITY BOARD AND 2 ORS.	MR. B BARUAH MR. D KONWAR MR U RONGPI	SC, APDCL
3	WP(C)/1692/2023	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS	MR B MALAKAR MS M ROY MR R SINGHA MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN	MRS. A GAYAN SC, HEALTH
	WITH I.A.(Civil)/102/2025 in WP(C)/1692/2023	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND ORS	MR B MALAKAR MR B MALAKAR MS M ROY MS S PATOWARY MR P BHATTACHARJYA MR R I BHUYAN	MRS. A GAYAN SC, HEALTH
HEARING				
4	Review.Pet./123/2024 FIXED, IN WP(C) 4597/2023 (D/O)	DIPALI BOSUMATARI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 01/04/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/869/2016 PART-HEARD	ASSAM REAL ESTATE and INFRASTRUCTURE DEVELOPERS ASSOCIATION AREIDA, Versus THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.A DHAR MR.P P MEDHI	SC, FOREST MR.A B CHOUDHURY MS.M HAZARIKA MR.M K CHOUDHURY GA, ASSAM MR.P J PHUKAN MR. S BARUAH MR.R K BORA SC, G M D A SC, P C B A SC, GMC
2	Crl.A./179/2011 WITH LCR 6 FILES, P.B.-1, FIXED	ANANTA CHANGMAI and 4 ORS Versus THE STATE OF ASSAM	MR.A KHANIKAR MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL FOR P1) MR.B KALITA MRS.P BORA	PP, ASSAM
3	WITH Crl.A./169/2011	BIKASH CHANGMAI AND 2 ORS Versus THE STATE OF ASSAM	MR.M CHOUDHURY MR.M MAHANTA MR.B BURAGOHAIN MR.P BOIRAGI MS.B TALUKDAR MS.S GOGOI MR. M K DAS(LEGAL AID COUNSEL) MR. M K DAS(LEGAL AID COUNSEL) MR.P K MUNIR MRB B BARUAH	PP, ASSAM
4	Crl.Rev.P./478/2011 WITH LCR 4 FILES, FIXED	MD. AMINUR RAHMAN Versus THE STATE OF ASSAM and ANR	MR.A SHARIF MR.F ISLAM	PP, ASSAM
5	Crl.Rev.P./360/2012 WITH LCR 4 FILES, FIXED	RAMESH SAHU Versus THE STATE OF ASSAM	MR.S SARMA MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR	PP, ASSAM
6	Crl.Pet./432/2012 WITH LCR 2 FILES	DWIPEN @ DIPEN BARMAN Versus GOLOK KALITA (MINOR)	MR.H DAS MR.G DAS MISS M BARUAH	

7	Crl.Rev.P./586/2012 WITH LCR 2 FILES, FIXED	BINOD KR. AGARWALA Versus RAM BORAH and 2 ORS	MR D GOGOI(Amicus Curiae) MR.D DAS MD.S ISLAM MR.Z AHMED MR.A CHOUDHURY MS.M KONCH MS.A A LASKAR	MR.M K CHOUDHURYR-1-3 MR.N BARUAH(R-1-3)
8	Crl.A./6/2013 WITH LCR 5 FILES	DHIRENDRA DEY 72 YEARS and 5 ORS Versus THE STATE OF ASSAM	MR.S C BISWAS MR.A BHATTACHARJEE MR P KATAKI MR.B CHOUDHURY MR.J C BARMAN MRS R BEGUM MS.A DEY MS. U NANDA MS. J GHOSH	MR.H R A CHOUDHURY(Sr. Adv.) MR.R A CHOUDHURY MR.A ALAM PP, ASSAM MR.J M SULAIMAN
9	Crl.A./8/2013 WITH LCR 1 BUNDLE	PRANAB PAUL CHOUDHURY Versus CENTRAL BUREAU OF INVESTIGATION.	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	MR.A C BURAGOHAIN RETAINER COUNSEL(CBI)
10	Crl.Rev.P./11/2013 WITH LCR 1 FILE	SANJIB GHOSH @ PIKLO Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
11	Crl.Rev.P./13/2013 WITH LCR 2 FILES	BIJAN NATH Versus STATE OF ASSAM and ANR.	MR.S C BISWAS MR.P KATAKEY MR.D CHAKRABORTY MR.A K BHATTACHARJEE	MR.A K BHUYAN(R-2) MS.N CHOUDHURY(R-2) MS.P PATHAK(R-2) PP, ASSAM MR.G K MEDHI(R-2) MR.M BORAH(R-2)
12	Crl.A./14/2013 WITH LCR 6 FILES	ALIYA KHATUN Versus THE STATE OF ASSAM and ANR	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR MR.A KALAM MR.A AHMED	MR.I HUSSAIN MRS.S AHMED MR.A T SIKDER PP, ASSAM
13	Crl.Rev.P./17/2013 WITH LCR 4 FILES	MD. MATAB UDDIN Versus THE STATE OF ASSAM	MR.S C BISWAS MR.B CHOUDHURY MS.A DEY MS.A DAS	PP, ASSAM
14	Crl.Rev.P./20/2013 WITH LCR 3 FILES	DINABANDHU DAS Versus THE STATE OF ASSAM	MR.G UDDIN MR.Y SIKDAR	PP, ASSAM
15	Crl.Rev.P./40/2013 WITH LCR 4 FILES	MD. SAFRUL ISLAM and 2 ORS Versus THE STATE OF ASSAM	MR.G UDDIN MR.A UDDIN MS.P YASMIN	PP, ASSAM
16	Crl.Pet./83/2013 WITH LCR 4 FILES	BISHNU PRASAD GOSWAMI and 4 ORS Versus BIPUL BORA and ANR	MR.B D DAS MR.H K SARMA MR. D NATH MR.S DUTTA	PP, ASSAM
17	Crl.Pet./626/2014 WITH LCR 1 FILE, FIXED	KESHAB CHANDRA KALITA and ANR. Versus THE STATE OF ASSAM AND 2 ORS	MR. A K JAIN MR. A K JAIN MR. M KALITA MR. M KALITA MR.M KALITA MR.M K SHARMA MISS.P M AHMED MR.A B CHOWDHURY	PP, ASSAM
18	Crl.Rev.P./411/2017 WITH LCR 2 FILES	RAM UMESH PODDAR Versus THE STATE OF ASSAM AND ANR	MR.A C RAY MR.N N JHA MR.S BORAH	MR.D C KALITAR-2 MS.M DAS(R-2) PP, ASSAM MR.S K AGARWAL(R-2)
19	Crl.Pet./249/2018 FIXED	DILIP MILI Versus THE STATE OF ASSAM AND ANR.	B ZODALIANI MR. N SARKAR MR S BORGHAIN MS. B DEVI MR G GORLOSA	MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
20	CRL.A(J)/113/2019 7 Y 1 M 14 D :WITH LCR 2 FILES, P.B.-1	ANANDA KHERUAR Versus THE STATE OF ASSAM AND ANR.	MR. P SAIKIA (LEGAL AID COUNSEL)	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/04/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MD. H BHUYAN	11-03-2025	To	30-04-2025
3)	MR I RAFIQUE	14-03-2025	To	04-04-2025
4)	MR. A K DAS	18-03-2025	To	01-05-2025
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